## Notice Inviting Quotation High Court of Jharkhand, Ranchi

Ref. No. 385 /Accts.

Dated: 05/02/2020

Sealed Quotations are invited from reputed firms for purchase of **60 pieces of Kulha** (used for making turbans) for supply to the Class IV employees (Jamadars & Peons) of this Court.

Sealed quotations along with samples of the required article (sample may be verified from the office), are to be submitted in the office of the undersigned on or before 20.02.2020 till 4:30 p.m. The quotation should contain the following specifications:

- 1. Price quoted must be inclusive of GST,
- 2. Size with specification,
- 3. Maximum time required for supply of the articles must be specifically mentioned,

## Note:

- a. No quotations will be entertained after due date.
- b. Any further details if required, may be collected from the Office of the undersigned on any working day during 10:30 A.M. – 03:30 P.M. (Monday to Saturday).
- c. The Court reserves the right to accept or reject any or all quotations without assigning any reasons.

Sd/Registrar (Establishment)
High Court of Jharkhand, Ranchi